Annexure – 6

Name of the corporate debtor: DIGITAL INTEGRATEDTECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP : 03.10.2024, List of creditors as on: 30.12.2024

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of authorised representative, if any	Name empl-oyee	Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica-tion	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-